

NOTICE

Date of Publication 04-03-2025

“All the advocates/Parties are requested to collect the cases as mentioned in the list attached below which are not taken back till today, within one month of the date of publication of this notice, failing which all the cases (except the caveat applications) will be listed before Hon’ble Court on judicial side for appropriate orders.”

BY ORDER OF HON’BLE THE CHIEF JUSTICE

OBJECTION CASES LIST FOR 11.01.2025 TO 20.01.2025 (ALL MAIN CASES)

S.No	CASE TYPE	DIARY NO	FILING DATE	OBJECTION DATE	PETITIONER NAME	RESPONDENT NAME	ADVOCATE NAME
1	CRM-M	10384697	18/01/2005	20/01/2025	BAKSHISH SINGH	STATE OF PUNJAB	VANEET KUMAR SHARMA
2	CR	10384475	18/01/2025	18/01/2025	DIDAR SINGH	SANTOSH KUMARI	HITESH GHAI
3	CRM-M	10384667	18/01/2025	20/01/2025	RAJIV BHARDWAJ	STATE OF PUNJAB	DAMAN DHIR
4	CRM-M	10378689	10/01/2025	13/01/2025	VINOD KUMAR	STATE OF HARYANA	BHANU CHAUDHARY
5	CRM-M	10380183	13/01/2025	14/01/2025	RAPJEET SINGH	STATE OF PUNJAB	BACHANPREET SINGH
6	FAO	10378926	10/01/2025	18/01/2025	MOHD. IRFAN	AMEEN KHAN	MAZLISH KHAN
7	CRM-M	10383945	17/01/2025	18/01/2025	SANJEEV NAYYAR	STATE OF PUNJAB	MANJOT GUJRAL
8	CRM-M	10380046	13/01/2025	14/01/2025	MANOJ KUMAR SENGAR	STATE OF HARYANA	PRADEEP CHHOKER
9	COCP	10316103	13/01/2025	14/01/2025	RAMESH CHAND	ANAND RAWAL	PIYUSH AGGARWAL
10	CR	10381260	14/01/2025	14/01/2025	PREMBHUSRI	RAMAN KUMAR	ABHISHEK BATTA
11	CRWP	10378951	10/01/2025	13/01/2025	GURSIMRAN KAUR	STATE OF PUNJAB	ANOSH SAMSON
12	CRM-M	10383202	16/01/2025	17/01/2025	RAKESH MAHAL	STATE OF HARYANA	ADARSHDEEP SINGH
13	CRWP	10379741	13/01/2025	14/01/2025	JYOTI	STATE OF HARYANA	AAZAM KHAN
14	RSA	10379482	13/01/2025	14/01/2025	MANAGING COMMITTEE, SHAHEED BHAGAT SINGH SCHOOL	SECRETARY MARKET COMMITTEE	ANMOL PURI
15	FAO	10375383	07/01/2025	17/01/2025	GURMIT KAUR	KARANJIT SINGH	SURINDER SHARMA
16	CRM-M	10383195	16/01/2025	17/01/2025	ATUL DOGRA	STATE OF PUNJAB	SACHMEET SINGH RANDHAWA
17	RSA	10384102	17/01/2025	18/01/2025	GURNAM SINGH	VINOD KUMAR	SACHIN GUPTA LADWA
18	CRM-M	10383716	17/01/2025	17/01/2025	PARVEEN	STATE OF HARYANA	SANJEEV MAJRA
19	CRM-M	10381661	15/01/2025	15/01/2025	ANKIT	STATE OF HARYANA	SOURABH SHEORAN
20	RSA	10384096	17/01/2025	18/01/2025	GURNAM SINGH	SAMSHER	SACHIN GUPTA LADWA
21	CR	10376148	09/01/2025	15/01/2025	NIRMAL DASS	MANJU RANI	UMESH KUMAR KANWAR
22	CRM-M	10382505	16/01/2025	16/01/2025	ROBIN	STATE OF PUNJAB	TUSHAR WADHWA
23	CRM-M	10385257	20/01/2025	20/01/2025	PREETI	STATE OF PUNJAB	RENU ARORA
24	CRA-S	10377503	09/01/2025	13/01/2025	SHARMILA	STATE OF HARYANA	RITU PUNJ
25	CRM-A	10374999	07/01/2025	13/01/2025	SURESH KUMAR	SUKHJIT SINGH BEDI	RAJ KUMAR KAKKAR
26	CRM-A	10383741	17/01/2025	18/01/2025	RAMESH PAL MALIK	HANUMAN PRASAD	RAJ KAUSHIK
27	CRM-M	10382146	15/01/2025	16/01/2025	RATI	STATE OF HARYANA	ROHIT MITTAL
28	CRM-M	10379978	13/01/2025	14/01/2025	LOVENISH KHANNA	STATE OF PUNJAB	RAVINDER SINGH MAUR
29	CRWP	10381436	15/01/2025	15/01/2025	BINDESH	STATE OF PUNJAB	KHUSHBIR K. WARAICH
30	CRM-M	10379689	13/01/2025	13/01/2025	TARUN KAPOOR @ NEENU	STATE OF PUNJAB	BIRINDER PAL
31	CRM-M	10384686	18/01/2025	20/01/2025	MANMEET KAUR	STATE OF PUNJAB	AKASHDEEP MIGLANI
32	CRM-M	10381186	14/01/2025	15/01/2025	BITTU KUMAR	STATE OF HARYANA	SAURABH SHARMA

OBJECTION CASES LIST FOR 11.01.2025 TO 20.01.2025 (CM/CRM)

S.No	CM IN MAIN CASE NO	DIARY NO	FILING DATE	OBJECTION DATE	PETITIONER NAME	RESPONDENT NAME	ADVOCATE NAME
1	CRM-M-60281-2024	10365526	18/12/2024	18/12/2024	RANJIT SINGH	STATE OF PUNJAB	KULDEEP SINGH
2	CRA-S-2936-2024	10384048	17/01/2025	18/01/2025	BALBIR SINGH @ GULLA	STATE OF U.T CHANDIGARH	GURBIR SINGH SANDHU
3	CRM-M-962-2025	10384078	17/01/2025	18/01/2025	SANJEEV KUMAR	STATE OF U.T CHANDIGARH	GOURAV RANA
4	CRM-M-11347-2019	10377371	10/01/2025	13/01/2025	JASWANT SINGH	STATE OF HARYANA	SACHIN GUPTA
5	CRA-D-369-2023	10369571	10/01/2025	13/01/2025	HARNAM SINGH	STATE OF PUNJAB	SURMEET SINGH SANDHU
6	CRM-M-52678-2024	10382138	15/01/2025	16/01/2025	SWEETY JAIN	STATE OF PUNJAB	AMRINDER PAUL SINGH